

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 124 OF 2017**

**Dated : 8<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. .... Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan  
Mr. Shubham Arya  
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. R. K. Mehta  
Ms. Himanshi Andley for R-1  
  
Mr. S. K. Agarwal  
Mr. Sudesh Bhati for R-2 to R-4

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **07.03.2019**.

**(S.D. Dubey)  
Technical Member**

*pr/kt*

**(Justice Manjula Chellur)  
Chairperson**